

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 15

C.P. (IB)/243(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.06.2024**

NAME OF THE PARTIES: **EDELWEISS ASSET RECONSTRUCTION
COMPANY LIMITED V/s OM OMEGA SHELTERS
PRIVATE LIMITED**

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Karishma Mungekar i/b Adv. Sahil Mahajan for the Corporate Debtor present.

Adv. Simran R Grover i/b Khaitan Legal Associates for the Financial Creditor present through VC.

Ld. Counsel for the Financial Creditor seeks further time, two (2) time is granted. List this matter on Board on **11.07.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**